

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1182 of 2019

IN THE MATTER OF:

Manesh Agarwal

...Appellant

Versus

Bank of India & Anr.

...Respondents

Present

**For Appellants: Mr. Vanshaja Shukla and Ms. Anuja Pethia,
Advocates.**

For Respondents: Mr. Siddharth Sachar, Advocate.

Mr. Afaque Rayeen, Advocate for RP.

O R D E R

28.01.2020 Mr. Siddharth Sachar, Advocate appearing on behalf of the Respondent submits that the arguing Counsel is unable to appear and address this Appellate Tribunal today on account of some medical problem. Reluctantly, we adjourn the Appeal.

Post the Appeal under the same caption on **4th February, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

Ash/NN